

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 235 of 2017 (SZ)

Applicant(s)

P. K. Dhananjayan,
Tiruvannamalai

Vs.

Respondent(s)

The State rep by Home Secretary,
Home Department, Secretariat,
Chennai and 6 others.

Legal Practitioners for Applicant(s)

M/s K. Narayanan

Legal practitioners for respondent(s)

M/s. E. Manoharan for R1 to R7

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 11.05.2018</p> <p>Applicant & counsel not present. No representation for R1 to R7. For appearance of both & reply of R1 to R7 call on 06.07.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>